

Sl. No.	State	No. of proposals
1.	Bihar	1
2.	Chhattisgarh	1
3.	Haryana	2
4.	Kerala	1
5.	Maharashtra	1
6.	Odisha	1

(ii) Details of State-wise proposals for inclusion in Other Backward Classes are as follows:-

Sl. No.	Name of the State	No. of proposals
1.	Andhra Pradesh	09
2.	Bihar	02
3.	Himachal Pradesh	01
4.	Jammu and Kashmir	02
5.	Jharkhand	06
6.	Maharashtra	01
7.	Madhya Pradesh	11
8.	Uttarakhand	02
9.	Telangana	91

(b) No Sir. An OBC person cannot claim Scheduled Caste status in the migrated State/UT irrespective of the fact that his community has been specified as Scheduled Caste in the State/UT of migration. To be eligible for Scheduled Castes status in relation to a State/UT, one should be permanent resident of that State/ UT on the date of notification of the Presidential Order applicable in his case.

(c) Does not arise.

Rise in number of disabled people in the country

910. SHRI BAISHNAB PARIDA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether India has become a home to disabled people in the world and if so, the details thereof;

(b) whether the number of disabled people has been rising unabatedly in the country and if so, the details thereof; and

(c) the action plan of Government to control its upward trend?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI KRISHAN PAL): (a) and (b) No, Sir. Number of persons with disabilities constituted 2.13 % of total population numbering 2.19 crore as per Census 2001 and has increased to 2.21 % of total population amounting to 2.68 crore as per Census 2011. The increase is thus very marginal *i.e.* 0.08%.

(c) The Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 mandates the appropriate Government to take measures to prevent the occurrence of disabilities. These measures include screening of children for the purpose of identifying at-risk cases, measures for prenatal and postnatal care of mother and child, awareness campaign and dissemination of information for general hygiene, health and sanitation. Ministry of Health and Family Welfare implements various programmes such as Universal Immunisation Programme, National Programme for Control of Blindness, Pulse-Polio Programme, National Mental Health Programme, National Iodine Deficiency Disorders Control Programme, National Programme for Prevention and Control of Deafness, National Programme for Prevention and Control of Fluorosis.

**Proposals for construction of hostels for SC/ST and OBC
students in Rajasthan**

†911. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has received proposals from Government of Rajasthan for construction of hostels for students belonging to SC/ST and OBC, if so, the number of such pending projects and the details thereof; and

(b) whether Government intends to approve these proposals, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) No complete proposal under the relevant Schemes has been received from the Government of Rajasthan for construction of hostels for students belonging to SC and OBC during the year 2015-16.

As regards hostels for ST students, proposals for construction of six new hostels were received and funds released to the Government of Rajasthan during 2015-16 by the Ministry of Tribal Affairs.

(b) Question does not arise.

† Original notice of the question was received in Hindi.